

S.No.8

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22.09.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE.

CP (IB) No. 301/9/HDB/2020
U/s 9 of IBC, 2016

IN THE MATTER OF:

CYMK Inks LLP

... Operational Creditor

Vs.

Lotus Poly-Packs Pvt Ltd

... Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. SATYA RANJAN PRASAD, HON'BLE MEMBER (TECHNICAL)**

ORDER

Since today being a special bench orders not pronounced.

List the matter before the Regular Bench, for orders on 29.09.2022.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)